

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3664-3665/2023

BANWARI LAL KANCHAL

Appellant(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

WITH

C.A. No. 3666-3667/2023 (III-A)

Date : 30-04-2025 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Abdhesh Chaudhary, Adv.
Ms. Geetanjali Setia, Adv.
Ms. Ila Shikhar Sheel, AOR

For Respondent(s) : Mr. Purushottam Sharma Tripathi, AOR
Mr. Ashok Bannidinni, AOR
Mr. Bhakti Vardhan Singh, AOR
M/S. Dubey & Chandra Law Chambers, AOR
Mr. Satpal Singh, AOR

UPON being mentioned, the Court made the following
O R D E R

I.A. NO.84241/25 IN C.A. Nos. 3666-3667/2023

List the application along with the appeal(s) itself in the
week commencing 28.07.2025.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR